sought for the completion of this project, if so what are the details thereof and what was the pre-condition set therefor; and

(d) how many times the original estimate was revised and what is the present estimate?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Project is scheduled for completion during the VIII plan period.

- (b) Rs. 208.14 crores.
- World Bank (c) The is giving assistance under power sector headworks and power components to the extent of IDA Credit of SDR 156 million and IBRD Loan of US \$ 156.4 million. Also, Overseas Economic Cooperation Fund (OECF), Japan is giving loan of 3744 million Yen under irrigation sector for construction of part of the canal system. Among others, the loan-credit agreements contain guidelines for procurement of goods and services and reimbursement and disbursement procedure.
- (d) Latest assessed cost of the project is approximately Rs. 736 crores. No revised estimate has been sanctioned after the original approval.

Submergence of villages due to construction of Upper Indravati Dam Project in Orissa

- 450. SHRI BASANT KUMAR DAS: **Will** the Minister of WATER RESOURCES be pleased to state:
- (a) the number of villages likely to be submerged due to the construction of Upper Indravati Darn Project in Orissa;
- (b) whether any survey was conducted to find out the number of families likely to be affected by the submergence; and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER

RESOURCES (SHRI MANUBHAI KOTADIA): (a) 65 fully, and 30 partially.

- (b) Yes, Sir.
- (c) The number of affected families works out to 3725 consisting of about 16,050 persons. Out of these 538 families belong to scheduled Castes while 1630 to Scheduled Tribes.

Exploitation of Mineral Deposits in Kalahandi District of Orissa

- 451. SHRI BASANT KUMAR DAS: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether Government have conducted any geological survey in Kalahandi District of Orissa;
- (b) if so, what is the quantity of mineral deposits of various kinds found there; and
- (c) whether Government have any proposal to exploit these resources; if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

-(b) According to inventory of minerals as on 1.1.1985, Kalahandi district of Orissa has the reserves of minerals as follows:—

Mineral		Quantity	in
		thmisanrl	tnnnp.Q
Bauxite Graphite Quartz sand Quartzite	& Silica		198630 9 2243 300

Directorate of Mining and Geology, Government of Orissa have assessed 5.6 million tonnes of limestone reserves in Kalahandi district.

Sporadic occurrences of precious and semi-precious stones, namely, aquamarine, diamond, ruby, emerald, topaz, garnet, sapphire, etc. have also

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been found in the district of Kalahandi.

(c) In kalahandi district 79 mining leases have been granted for mining of different minerals. At present limestone, graphite, quartz and felspar are being mined. Besides, exploratory mining of Gemstones has been taken up by the Orissa Mining Corporation, a State Government Undertaking.

GEM Stone Deposit in Kalahandi District of Orissa

- 452. SHRI BASANT KUMAR DAS: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether Government are aware of the heavy deposits of Gem stones in various parts of Kalahnadi District of Orissa;
- (b) if so, what are the varieties so far identified: and
- (c) what steps have been taken by Government to exploit these precious resources?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHANGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Sporadic occurrences of some precious and semi-precious Gemstones have been found in the district of Kalahandi.

- (b) The gemstones so far identified are aquamarine, diamond, emerald, iolite, chrysoberyl, sapphire, ruby, corundum, ziroon, topaz, garnet, etc.
- (c) (I) An UNDP-aided Project for exploration and development of Gemstone resources in the State of Orissa has been sanctioned for implementation.
- (II) The Government of Orissa have entrusted the work of collectioon, exploration and exploitation of precious and semiprecious Orissa Mining stones to Corporation, State Government Undertaking.
 - (HI) Specific gemstone bearing areas

have been identified and reserved by the Government of Orissa for exploitation by Public Sector Undertaking.

to Questions

- (IV) Orissa Mining Corporation has taken steps for obtaining mining leases systematic and expeditious exploitation of the minerals.
- (V) Orissa Mining Corporation has formed a joint venture in collaboration with two private parties with a view to obtaining necessary expertise exploitation of gemstones.
- (VI) Orissa Mining Corporation has already taken up exploratory mining of Gemstones.

Show Cause Notice Issued to M/S. **Traders Private Limited**

- 453. SHRI SATYA **PRAKASH** MALAVIYA: Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question 221 given in the Rajya Sabha on 23rd February, 1989 and state:
- (a) whether M/s. Traders Pvt. Ltd. have since completed their reply to the show cause notice:
 - (b) if so, what are the details thereof; and
- (c) what are the details of the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN): (a) to (c) M/s. Traders Private Limited in their reply to the show cause notice have challenged the legality of the show cause notice proceedings .initiated against them. They have also denied the allegations.

Proceedings initiated against them will be finalised after giving them the necessary opportunity of a personal hearing.